and (b) above.

[Placed in Library. See No. L. T. 603/18/24]

## Notification of the Ministry of Consumer Affairs, Food and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा): महोदय, मैं उपभोक्ता संरक्षण अधिनियम, 2019 की धारा 105 की उप-धारा (1) के अधीन केंद्रीय उपभोक्ता संरक्षण प्राधिकरण (भर्ती, वेतन, भत्ता एवं अधिकारी और प्राधिकरण के अन्य कर्मचारियों के लिए सेवा की नियम एवं शर्तें) भर्ती नियम, 2024 को प्रकाशित करने वाली उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग) की अधिसूचना संख्या सा.का.नि. 306 (अ), दिनांक 4 जून, 2024 की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूं।

[Placed in Library. See No. L. T. 371/18/24]

## Notification of the Ministry of Information and Broadcasting

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. G.S.R. 678(E)., dated the 20<sup>th</sup> September, 2023, publishing the Prasar Bharati (Broadcasting Corporation of India) Deputy Director of Administration Recruitment Rules, 2023, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990, along with delay statement.

[Placed in Library. See No. L. T. 604/18/24]

## Notification of the Ministry of Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Railways Notification No. G.S.R. 341(E)., dated the 21<sup>st</sup> June, 2024, publishing the Land Acquisition (Special Railway Projects) (Amendment) Rules, 2024, under Section 199 of the Railways Act, 1989, along with delay statement.

[Placed in Library. See No. L. T. 200/18/24]

## Notifications of the Ministry of Consumer Affairs, Food and Public Distribution